

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)

OFFICIAL LIQUIDATOR REPORT NO. 6 OF 2010
IN
COMPANY PETITION No. 29 of 1997

SALE OF ASSETS

IN THE MATTER OF M/S. MOTOROL (INDIA) LIMITED (IN LIQN.),

Offers are invited in the sealed cover to reach the undersigned on or before **30.03.2010** upto **2.00 PM** in the office of Official Liquidator, Ahmedabad for sale of the properties belonging to the above named company as per details given below:-

A - "Jambusar Plant" at Padra – Jambusar Road, Village – Gametha, Tal. Padra, Dist. Vadodara

Lot No.	Description	Upset Price (Rs.)	EMD (Rs.)
A-1	Freehold land approximately 51,782 sq. mtr. or thereabout and building structure situated at Block No. 345, Vill. Gametha, Tal. Padra, Dist. Baroda	260 Lacs	26.00 Lacs
A-2	Plant & machineries for packing of Lubricating Oil and all other movables (including the machineries charged to GIIC Ltd and the machineries claimed by ICICI Bank Ltd.)	43 Lacs	5.00 Lacs
A-3	Composite Offer for Lot No. A-1 to A-2,	303 Lacs	31 Lacs

B - "Motorol House", situated at R.C. Dutt Road, Alkapuri, Baroda

Lot No.	Description	Upset Price (Rs.)	EMD (Rs.)
B-I	Freehold land approximately 877.65 sq. mtr. or thereabout RS No. 563/1-2 of Vadodara Kasba (V.V. 1/6), Vibhag-'C', Tika No. 7/5, Race Course Road, Vadodara, (excluding Building Structure, furniture & fixtures)	4,73,93,000/-	47.50 Lacs
B-II	Building structure situated at Motorol House, R.C. Dutt Road, Alkapuri, Baroda including Furniture and Fixture (excluding Land and records.)	84,00,000/-	8.50 Lacs
B-III	Composite Offer for Lot No. B-1 to B-2 above.	5,57,93,000/-	56 Lacs

C – "Wind Mill at Meravadar, Rajkot

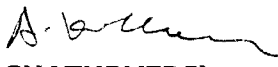
Lot No.	Description	Upset Price (Rs.)	EMD (Rs.)
C	Wind Mills at Village - Meravadar, Rajkot (excluding land)	7.00 Lacs	1.00 Lacs

The sale of properties is on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**". The purchaser will be liable to pay all local duties and taxes. The offerors are requested to submit their offers in the form provided by the Official Liquidator and in accordance with the Terms and Conditions as mentioned in the tender forms. The tender form can be obtained from the office of the Official Liquidator during the office hours on payment of Rs. 1000/- (Rs. One Thousand) in cash (non-refundable and non-adjustable) from **04/03/2010** onwards latest upto 30/03/2010. The Interest Free Earnest Money Deposit be deposited as mentioned here-in-above by way of Demand Draft / Pay Order drawn on any Nationalized Bank in favour of **Official Liquidator of M/s. Motorola (India) Ltd. (In Liqn.)** payable at Ahmedabad with each offer. The Official Liquidator with the sanction of Hon'ble High Court has right to reject any or all the offers without assigning any reasons. No nomination shall be allowed. The offers submitted by the last date i.e. 30.03.2010 only shall be taken into consideration by the Official Liquidator and any offer received after the last date as notified in the advertisement shall not be entertained by the Official Liquidator. The offers will be opened in the office of Official Liquidator on **30/03/2010 at 4.30 PM** and thereafter auction/inter-se-bidding will be held at **5.00 PM** on the same day, when the offerors are requested to remain present to raise/revise their offer upwards. The offers received as aforesaid will be placed before the Hon'ble High Court for confirmation or otherwise. The offerors can obtain a copy of model draft of the sale deed on payment of Rs. 1,000/- from the Office of the Official Liquidator in addition to tender fees.

The properties put on sale can be inspected as under :-

- | | | |
|-----|--|--|
| (1) | Factory at Gametha | on 18/03/2010 between 11.30 AM & 4.30 PM. |
| (2) | Wind Mill at Village Meravadar, Rajkot | on 18/03/2010 between 11.30 AM & 4.30 PM |
| (3) | Office at "Motorol House", Baroda. | on 19/03/2010 between 11.30 AM & 4.30 PM |

Phone No.: (079) 2658 1912
Fax No. : (079) 2658 7837
Email :- olahmedabad@gmail.com


(A.K. CHATURVEDI)
OFFICIAL LIQUIDATOR FOR &
ON BEHALF OF SALE COMMITTEE
OF M/S. MOTOROL (INDIA) LTD.
(IN LIQN.) HAVING HIS OFFICE
AT JIVABHAI CHAMBERS,
ASHRAM ROAD, NAVRANGPURA,
AHMEDABAD – 9